GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3218 ANSWERED ON 21ST DECEMBER, 2023

PUBLIC AND PRIVATE FUNDED TOLL PROJECTS

3218. SHRI VISHNU DATT SHARMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of toll roads in the country where capital cost incurred on the public and private funded projects has been recovered completely;
- (b) the details of such toll roads functional in the country, particularly Madhya Pradesh;
- (c) the list of toll booths closed after completion of concession period by the concessionaire in private funded projects, State-wise; and
- (d) the list of toll booths closed after recovery of the capital cost by the executing authority in public funded projects?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (b) There are no tolled National Highways (Public/ Private funded) in the Country of which Capital Cost has been completely recovered. However, the details of private funded toll roads in the country where Concession period have expired are as follows:
- i. Raipur-Durg section of NH-53 in the State of Chhattisgarh.
- ii. Nashik Phata-Khed section of NH-60 in the state of Maharashtra.
- iii. Vadodara-Bharuch section of NH-48 in the State of Gujarat.

- iv. Bharuch-Surat section of NH-48 in the State of Gujarat.
- v. Surat-Dahisar section of NH-08 in the State of Gujarat.
- vi. Satara Kagal section of NH-48 in the State of Maharashtra.
- vii. Katni Bypass of NH-07 in the State of Madhya Pradesh.
- (c) to (d) There is no provision for closing of user fee plaza after completion of Concession period/recovery of capital cost as per the National Highways Fee (Determination of Rates and Collection) Rules, 2008.
